

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

Petition(s) for Special Leave to Appeal (Civil) No(s).28174/2008

SEC.KERALA STATE ELECT.BOARD & ANR.

Petitioner(s)

VERSUS

K.SUDHAKARA PANICKER

Respondent(s)

Date: 14/07/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. M.T. George,Adv.

For Respondent(s)

Mr. C.N. Sree Kumar,Adv.

Mr. K.N. Madhusoodanan, Adv.

UPON hearing counsel the Court made the following
ORDER

The sole respondent has appeared and filed counter affidavit.

List the matter before the Hon'ble Court.

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(Ashok Menon)
Registrar